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ABHIMANYU JENA D/O.POST

ORDERS SL.NO.10
O.A.No.586/2012
Date-21.07.2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER(A)
HON'BLE SHRI S.K.PATTNAIK, MEMBER(J)

On behalf of Mr.P.K.Padhi, learned counsel for the applicant, it is submitted by Mr.N.R.Routray, Advocate that during pendency of this O.A., applicant has been granted relief in the hands of the respondents and therefore, this O.A. has been rendered as infructuous. Accordingly, the O.A. is disposed of for having become infructuous. Mr.S.K.Patra, learned ACGSC is present and heard.


MEMBER(J)


MEMBER(A)